

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2982
ANSWERED ON:09.12.2002
OZONE DEPLETION
M.H. AMBAREESH

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government have requested for Rs.180 crores from the Multinational Fund to remove the chemicals which are responsible for Ozone depletion;
- (b) if so, the details thereof;
- (c) the plan formulated by the Union Government in this regard; and
- (d) the time by which the plan is likely to be implemented and completed?

Answer

MINISTER OF ENVIRONMENT & FORESTS (SHRI T.R. BAALU)

(a) to (d) After India became a Party to the Vienna Convention for the protection of Ozone Layer on June 19th, 1991 and the Montreal Protocol on Substances that Deplete the Ozone Layer on September 17th, 1992, a Country Program was prepared in 1993 for the phase out of all Ozone Depleting Substances (ODS). Chloro Fluoro Carbons (CFCs), Carbon Tetra Chloride (CTC), Halon-1211, Halon 1302 and Methyl Chloroform are Ozone Depleting Substances. CFCs, CTC and Halons are to be phased out by 2010 and Methyl Chloroform by 2015. India has prepared and submitted 354 projects and activities to the Multilateral Fund of which 352 projects and activities have been approved so far at a total funding of US\$ 132,643,379 in order to phase out 12800 (Ozone Depleting Potential) tonnes. These project/activities are in different stages of execution and will be completed before the phase out date.